

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.06.2020 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 571 of 2020	Shailesh Chawla & Anr. Vs. Vinod Kumar Mahajan & Ors.	Kamal Sehgal	
<b>2.</b>	Comp. App. (AT) (Ins) No. 572 of 2020	Om Parkash Khurana & Ors. Vs. Vinod Kumar Mahajan & Ors.	Kamal Sehgal	
<b>3.</b>	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of Sarbat Cotfab Pvt. Ltd. & Ors.	Harsh Garg	
<b>4.</b>	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors.	Sandeep Bisht	

## **For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 260 of 2020	Oriental Bank of Commerce Vs. Mittal Corp Ltd.	Ankit Raj	
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**